

Annexure-7

Name of the corporate debtor: Braiar Knoll Mills P Ltd; Date of commencement of liquidation: 22.02.2021 ; List of stakeholders as on: 29.06.2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No	Name of stakeholder	Category of stakeholder (preference shareholder / equity shareholder / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of mutual dues, that may be set off	Amount of claim under verification	Amount of Remarks, if any		
				Date of receipt	Amount claimed	Amount covered by lien or attachment pending disposal	Whether attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any claim rejected					
															Amount of claim admitted	Nature of claim

Note: The liquidator appointment order dated 16.04.2021 was intimated on 30.04.2021.

